# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

#### **LOK SABHA**

## UNSTARRED QUESTION NO. 962. TO BE ANSWERED ON WEDNESDAY, THE 08<sup>TH</sup> FEBRUARY, 2023.

#### GITAG FOR ATREYAPURAM POOTHAREKULU

#### 962. SHRI CHANDRA SEKHAR BELLANA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उद्योग मंत्री

- (a) whether the Ministry has received any application seeking a GI tag for Atreyapuram Pootharekulu, also known as paper sweet from Andhra Pradesh;
- (b) if so, the details thereof including the steps taken to approve such application; and
- (c) the time by which Atreyapuram Pootharekulu is likely to get the GI tag?

#### **ANSWER**

### वाणिज्य) एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश) THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI SOM PARKASH)

(a) to (c): Yes, an application dated 13.12.2021 filed by Sir Arthur Cotton Atreyapuram Putharekula Manufacturers Welfare Association has been received in GI Registry for registration of Atreyapuram Pootharekulu under the Geographical Indications of Goods (Registration and Protection) Act, 1999. Registration of GI is a quasi-judicial process, completed in compliance with provisions of the Geographical Indications of Goods (Registration and Protection) Act, 1999 and relevant Rules framed in this regard.

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